

MENTIONING REPORT COURT NO 13

Date : 18/02/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	TOKEN NO.	984/22	21-02-2022
2	TOKEN NO.	1019/22	23-02-2022
3	WPC	405/22	23-02-2022
4	WPC	642/22	02-03-2022
5	WPC	604/22	03-03-2022
6	WPC	2352/19	11-03-2022
7	WPC	5672/18	AFTER 3 WEEKS
8	WPC	4118/21	AFTER 4 WEEKS
9	WPC	1007/22	AFTER 4 WEEKS
10	WPC	3440/21	AFTER 5 WEEKS
11	WPC	3956/18	USUAL COURSE
12	WPC	1873/20	USUAL COURSE
13	WPC	3579/21	AS PER LAST JUDICIAL ORDER
14	WPC	4689/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHERSIDE HAS NOT BEEN GIVEN
15	WPC	2267/21	
16	WPC	4724/21	
17	WPS	344/22	NOT RELATED TO THIS COURT
18	CONT (CVL)	38/21	AFTER 2 WEEKS